

Mr. Speaker: I have not yet received a reply. As soon as I get it, I will inform the Member.

Shri Daji: Even the hon. Speaker does not get a prompt reply from the Government.

Mr. Speaker: It must take some time. When a thing is sent to the Government, they must take some time to consider it.

Shri Hari Vishnu Kamath: I am sure, you will agree that if the Government cannot plan the business of the session, they cannot plan the defence of the nation.

Mr. Speaker: Order, order. Now, we take up the Motion by Shrimati Renu Chakravartty.

12.34 hrs.

CHRISTIAN MARRIAGE AND MATRIMONIAL CAUSES BILL

APPOINTMENT OF MEMBERS TO JOINT COMMITTEE

Shrimati Renu Chakravartty: I beg to move:

"That Shri M. L. Dwivedi be appointed to the Joint Committee of the Houses on the Bill to amend and codify the law relating to marriage and matrimonial causes among Christians vice late Shri Mulchand Dube."

Shri Harish Chandra Mathur: I have a point to submit. May I know whether this matter is being proceeded with? This Joint Committee was appointed a long time back and I do not think it has met even once. We have had no intimation whatever.

Shrimati Renu Chakravartty: A meeting was held. After that, we have not met again. There is no reason why we will not proceed with it.

Mr. Speaker: The question is:

"That Shri M. L. Dwivedi be appointed to the Joint Committee of the Houses on the Bill to amend and

codify the law relating to marriage and matrimonial causes among Christians vice late Shri Mulchand Dube."

The motion was adopted.

DEMANDS FOR GRANTS—(RAILWAYS)—Contd.

Mr. Speaker: We take up further discussion and voting on the remaining Demand for Grants in respect of the Budget (Railways). Mr. Subbaraman was in possession of the House.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I would like to give one information to the House. After Supplementary Demands which will take two hours on the 12th, we shall take up the General Discussion on the 12th.

Mr. Speaker: That is all right now.

Shri S. M. Banerjee (Kanpur): The hon. Minister wants us not to speak on the Supplementary Demands. The Supplementary demands are so many. Two hours will not be sufficient.

Mr. Speaker: We will see whether they will take three hours or four hours. As soon as they are finished, the Budget will be taken up.

Shri Hem Barua (Gauhati): He says that he has allotted two hours only.

Mr. Speaker: That is a different thing altogether what he allots, what the House decides and how long the House will sit.

Shri Satya Narayan Sinha: That time has been allotted.

Mr. Speaker: That is all right. That is not the question now.

Shri Subbaraman (Madurai): Mr. Speaker, travelling has so much increased, as we all know. We do not get accommodation even if we apply